

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3174.  
TO BE ANSWERED ON MONDAY, THE 5<sup>TH</sup> DECEMBER, 2016.**

**VISAKHAPATNAM-CHENNAI INDUSTRIAL CORRIDOR**

**3174. SHRI M. MURALI MOHAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether it is a fact that Government gave its concurrence for engaging Asian Development Bank (ADB) for carrying out feasibility study and preparing the conceptual Development Plan for the proposed development of Visakhapatnam-Chennai Industrial Corridor (VCIC); and
- (b) if so, the details thereof and the quantum of funds to be released by ADB for the purpose?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** Government of India gave its concurrence for engaging Asian Development Bank (ADB) for carrying out feasibility study and preparing Conceptual Development Plan for the proposed development of Visakhapatnam-Chennai Industrial Corridor (VCIC) in May, 2014. ADB completed preparation of Conceptual Development Plan and submitted the same during December, 2014.

The project was approved by ADB Board in September, 2016. Quantum of funds to be released by ADB for the project is as follows:

- (i) Multi-tranche Financing Facility: USD 500 Million.
- (ii) Policy Based Loan: USD 125 Million
- (iii) Urban Climate Change Resilience Fund under the Urban Financing Partnership Facility USD 5 Million.

\*\*\*\*\*